

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
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11th September, 2019

TRADE NOTICE NO.32/2019-2020

To

1. RA's of DGFT
2. Customs Commissionerates
3. Members of Trade
4. Joint Secretary (Customs), CBEC, Department of Revenue

Subject: Last date of Import of Pulses for the fiscal year 2019-20.

Reference is invited to final Minutes of the meeting held on 12.06.2019 to review the allocation of quota for Toor, Moong, Urad and Peas. In this minutes, it was inter-alia mentioned that to effectively contain the prices of pulses for the relief of consumers, imports should be effected till 31st October, 2019, i.e. **imports should arrive on Indian Ports latest by 31st October, 2019 and the validity period of the allotment will not be enhanced.**

2. Further vide Trade Notice No.24/2019-20 dated 05.07.2019 application for additional import quota of Pigeon Peas/ Toor Dal for the fiscal year 2019-20 was invited and therein it was also mentioned that **the successful applicants will have to ensure that the import consignments of Toor Dal reaches the Indian Port on or before 31.10.2019 and request for extension of time will not be entertained.**

3. However, this office is now receiving several representations for extension of the date of import of pulses beyond 31.10.2019. The matter has been examined and it has been decided that no relaxation can be granted at this stage and eligible quantity/quota issued to the millers should arrive/land on Indian Port latest by 31st October, 2019. No extension in the last date of import will be granted.

4. Accordingly, **all importers are requested to stick to the date and complete their import by 31.10.2019** and submit a final report of imports made by them by the 07th November, 2019 and RA's will submit a consolidated report to the Headquarters by the 15th of November, 2019.


(S. P. Roy)

Joint Director General of Foreign Trade

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